

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO.159 OF 2023(SZ)

IN THE MATTER OF:

Suo Motu

And

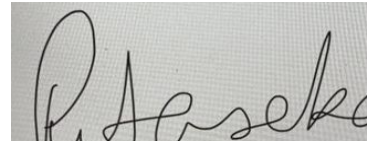
The District Collector,
Coimbatore and Ors.

...Respondents

By the Order Dated 17.05.2024 a direction was issued by the Hon'ble Tribunal based on the report filed by the 2nd& 3rd Respondent wherein it is held that the Penalty has been assessed applying the formula for 216 days for which the amount comes to 13,50,000/- for the 4th Respondent and as far as the 5th Respondent is concerned the amount comes to Rs.8,00,000/- as per the calculation for 128 days and the said compensation was paid through DD on 23.09.2024 to the 2nd and 3rd Respondents and same has been acknowledged by them. The DD's are annexed herewith.

For the reasons stated above this Hon'ble Tribunal may be pleased to take this memo on record and pass appropriate orders and render Justice

Dated at Chennai on this the 18th October 2024



Counsel for 4th and 5th Respondent

Tamilnadu Pollution Control Board
76, Mount Salai, Guindy, Chennai -32.
HO (2024 - 2025)

Receipt Voucher

No. 472

Dated : 23-Sep-24

Through : HQ Canara Bank Environmental Compensation Fund

Particulars	Amount
Account : Environmental Compensation Fund	8,00,000.00

On Account of :

T1/F 015798-2/CBS/SCN/2024 Dt:31.07.2024. Being Environmental Compensation Fund Received from M/s.P.R. M- Sand, S.F.No.91/2D,95/1A, 95/1B Pachapalayam Village, Suttur Taluk, Coimbatore District.

Bank Transaction Details:

M/s.P.R.M -Sand, Karur Vysya Bank
Cheque/DD 432399 26-Sep-24 8,00,000.00

Amount (In words) :

INR Eight Lakh Only

₹ 8,00,000.00

G. L. Lakshmi
23.9.24

Authorised Signatory

ASSISTANT MANAGER
TAMILNADU POLLUTION CONTROL BOARD
CHENNAI-600 032.

Tamilnadu Pollution Control Board
76, Mount Salai, Guindy, Chennai -32.
HO (2024 - 2025)

Receipt Voucher

Dated : 23-Sep-24

No. : 471

Through : HQ Canara Bank Environmental Compensation Fund

Particulars	Amount
Account : Environmental Compensation Fund	13,50,000.00

On Account of :

T1/F.015798-1/CBS/SCN/2024 Dt:31.07.2024. Being Environmental Compensation Fund Received from M/s.VMS M- Sand, S.F.No.80/1F, Pachapalayam Village, Sulur Taluk, Coimbatore District.

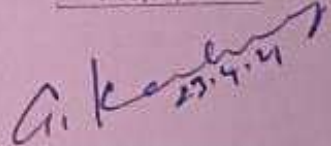
Bank Transaction Details:

M/s.VMS M- Sand, Karur Vysya Bank
Cheque/DD 432400 20-Sep-24 6,50,000.00
M/s.VMS M- Sand, Karur Vysya Bank
Cheque/DD 432401 20-Sep-24 7,00,000.00

Amount (in words) :

INR Thirteen Lakh Fifty Thousand Only

₹ 13,50,000.00


23.9.24

Authorised Signatory

ASSISTANT MANAGER
TAMILNADU POLLUTION CONTROL BOARD
CHENNAI-600 032.

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MEMO

RITA CHANDRASEKAR

Counsel for 4th and 5th Respondent